

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:06.03.2006
COMMITTEE ON UPKEEP OF ANIMALS
Khairi Shri Chandrakant Bhaurao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has set up a Committee to look into the issue of upkeep of animals used in scientific laboratories;
- (b) if so, the terms of reference of the Committee; and
- (c) the time by which the Committee is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA)

- (a) A Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) has been set up as per Section 15 of Prevention of Cruelty to Animals (PCA) Act, 1960.
- (b) The Committee functions within the ambit of Prevention of Cruelty to Animals (PCA) Act, 1960 and Breeding of and Experiments on Animals (Control & Supervision) Rules, 1998, as amended in 2001.
- (c) The decisions of the Committee on specific proposals are recorded in the form of minutes of meetings, and are conveyed to the concerned institutions. No specific report is required to be submitted by CPCSEA.